

Annexure -5

Name of Corporate Debtor: SREE BHADRA PARKS AND RESORTS LTD

Date of commencement of liquidation: 10.02.2022

List of Stakeholders updated [w.r.t. Reg 12(2)(c) of IBBI (Liquidation Process) Regulations 2016]

List of Operational Creditors (Government Dues)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	The State Tax Officer, Nagarcoil Rural Assessment Circle	State Govt	11-03-2022	22,521	22,521	Govt Dues	NA	NA	0.003%	NA	NA	-	-	NIL
2	The Deputy Director/SRO(I/c) ESIC, Sub Regional Office	Central Govt	09-03-2022	4,05,805	4,05,805	-Do-	NA	YES	0.061%	NA	NA	-	-	NIL
3	Employees Provident Fund Organization	Central Govt	12-03-2022	33,680	33,680	-Do-	There is lien of 2 FDs in the name of CD with Federal bank by ESIC & EPFO. But the lien only released by ESIC and not yet released by the EPFO.	NO	0.005%	NA	NA	-	-	NIL
4	Executive Officer, Kanniyakumari Town Panchayat	State Govt	11-03-2022	70,284	70,284	-Do-	NA	NA	0.011%	NA	NA	-	-	NIL
5	The Deputy Commissioner of CGST & CEX Thirunalveli Division (*)	Central Govt	12-03-2022	85,08,750	85,08,750	-Do-	NA	NA	1.287%	NA	NA	-	-	Refer Note
TOTAL				90,41,040	90,41,040				1.37%	-	-	-	-	

Note: During CIRP, the claim by The Deputy Commissioner of CGST & CEX, Thirunalveli Dvsn is for Rs.43,88,970/-. The difference in claim is due to demand notice subsequent to CIRP date